

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4625-- JK (LD) of 2026

DATED:- 10 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 10 - 04 - 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.4625-JK (LD) of 2026 dated 10.04.2026

S.No.	Case Registration No.	Title	OIC.
1	WPC/559/2026	Vishal Bamotra and Anr Vs U.T.of J&K & Ors.	Varinder kumar Manyal, CEO, PDA.
2	WPC/1724/2025	Bina Devi chowhan Vs U.T of J&K & Ors.	Chetan Sharma BDO, Udhampur
3	WPC/ 2080/2024	Anju Devi Vs U.T. Of J&k & Ors.	Jai Singh, Tehsildar Udhampur.
4	WPC/ NA / 2026	Jaswant Singh v/s U.T. of J&k & Ors.	Babu, Pardeep Kumar Deputy DEO, Udhampur.
5	WPC/2459/2023	Sanjeev Kumar Vs U.T of J&K & Ors.	Dr. Manmeet Kumar Sub Divisional Magistrate, Dudu.
6	WPC/ 512 /2025	Anayat Ullah Vs U.T of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
7	WPC/1058/25	Shankar Dass Vs U.T.of J&K & Ors.	Dr. Ashwani Hansa Special Collector Defence, Udhampur.
8	WPC/20/2026	Kuldeep Sharma Vs U.T of J&K & Ors.	Prem Singh, Addl. Deputy Commissioner Udhampur.
9	WPC/360 /2026	Kalu alias Kala Vs UT of J&k	Jai Singh, Tehsildar Udhampur.
10	WPC/755/2026	Suram Singh Vs U.T of J&K & Ors.	Sunnel Thusoo , Executive Engineer Public Work(R&B) Department,
11	WPC/3772/ 2025	Bodh Raj Vs Union of India	Dr. Ashwani Hansa Special Collector Defence, Udhampur.
12	WPC/	Ishia Begum Vs Ut of J&K & Ors .	Pankaj Singh Bao Tehsildar Chenani
13	WPC/3671/2025	Farooq Ahmed Wani Vs UT of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
14	WPC/1173 /2023	Sham Dai Vs UT of J&K & Ors.	BDO Chenani
15	WPC/ 1770/2025	Mohan Lal & Ors Vs UT of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
16	WPC/2368/2023	Kala and Ors Vs U.T.of J&K & Ors.	Ranjeet Singh SDM Chenani.
17	WPC/883/2024	Vishal Kotwal	Anayat Ali , Naib Tehsildar



		Vs U.T of J&K & Ors.	Udhampur
18	WPC/2014/2023	Vikas Sharma Vs U.T of J&K & Ors.	Dr.Umesh Shan, ACR, Udhampur.
19	WPC/1605 /2025	Sudesh Gupta Vs U.T of J&K & Ladakh.	Prem Singh, Addl. Deputy Commissioner Udhampur.
20	WPC/ 3030/ 2025.	Dhani Ram Vs U.T.of J&K & Ors.	Dr.Umesh Shan, ACR, Udhampur.
21	WPC/2591/2022	Samar Singh Ranyal Vs UT of J&K & ORS.	Jai Singh, Tehsildar Udhampur.
22	WPC/103/2026	Jagdish Chand Vs UT of J&K &	Pankaj Singh, Tehsildar Chenani
23.	WPC/1751/22024	Punjab singh Vs Ut of J&K & Ors.	Om Parkash ACD, Udhampur.
24.	WPC/1421/2025	Ashro and Ors Vs J&K Spl tribunal jammu.	Jai Singh, Tehsildar Udhampur.
25.	WPC/2914/2025.	Bishan Dass Vs UT of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
26.	WPC/1581/2023	Ravi kumar Vs UT of J&K & Ors.	Pankaj Singh, Bao Tehsildar Chenani.
27.	WPC/1411/2023	Tarlok Singh Vs U.T of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
28.	WPC/1507/2023	Bodh Raj Vs Divisional commissioner Jammu.	Dr.Umesh Shan , ACR, Udhampur.
29.	WPC/ 3482/ /2025	Mir AlaM VS UT OF J&K & Ors.	Jai Singh, Tehsildar Udhampur.
30.	WPC/1650/2025.	Shankar Dass Vs UT of J&K & Ors.	Dr. Ashwani Hansa Special Collector Defence, Udhampur.
31.	WPC/1897/ /2025	Des Raj vs U.T of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
32.	CCPS/53/2025	Thakur Dwara , Shiv Mandir Vs Bhupinder kumar Commissioner Secretary.P.W.D and Ors.	Dr.Umesh Shan , ACR, Udhampur.

33.	WPC/1190/2025.	Pushpa Devi and Ors Vs UT of J&K & Ors.	Dr. Manmeet Kumar Sub Divisional Magistrate, Dudu.
34	WPC/ 2381 /2025	Raju Singh Vs UT of J&K & Ors.	Ranjeet Singh, SDM Chenani.
35	WPC/2252/2023	Khem Raj Vs UT of J&K & Ors.	Ranjeet Singh, SDM Chenani.
36	WPC/2314/2022	Inhabitants of village Rattian Udampur Vs UT of J&K & Ors.	Jai Singh, Tehsildar Udhampur.
37	WPC/652/2024	Beli Ram Vs UT of J&K TH commissioner Secretary	Ranjeet Singh , SDM Chenani.

Revised

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